

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

CP No. 356/98
OA No. 1289/97

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New Delhi, this the 24th day of February, 1999

HON'BLE SHRI T.N. BHAT, MEMBER (J)
HON'BLE SHRI S.P. BISWAS, MEMBER (A)

In the matter of:

G.R. Arya
S/o Sh. Kishan Chand
R/o J-241 Saket, New Delhi-110017. Applicant
(By Advocate: None)

Vs.

1. Sh. Ramesh Chandra.
Principal Secretary (Health)
NCT of Delhi,
5 Shyam Nath Marg,
Delhi- 54.
2. Dr. (Mrs.) Jeewan Jha,
Director Health
Saraswati Bhawan,
C.Place,
New Delhi-1.
3. Dr. Y.P. Gupta.
Medical Superintendent (Nursing Home)
Directorate of Health,
Saraswati Bhawan,
C.Place,
New Delhi-1.
4. Sh. R. Chandra Mohan,
Director of Technical Education
C-Block, Vikas Bhawan,
New Delhi-2.
(By Advocate: Sh. S.K. Gupta proxy for
Sh. B.S. Gupta)

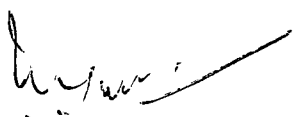
O R D E R (ORAL)

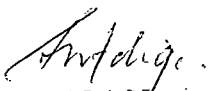
delivered by Hon'ble Shri T.N. Bhat, Member (J)

Counsel for respondents states that nothing survives in the matter as the Tribunal's order dated 30.6.98 in OA-1289/97 has been fully complied with by making full and final payment, including interest and cost, to the petitioner.

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In the light of the above. CP No.358/98 is
(rejected and notices discharged with liberty to the
petitioner to pray for revival of the C.P. in case any
grievance still survives.


(T.N.BHAT)
Member (J)


(S.R.ADIGE)
Vice Chairman (A)

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